

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.178/MP/2020

Subject : Petition under Section 79 of the Electricity Act, 2003 to adjudicate upon the dispute between the Petitioner and the Respondent, Electricity Department of Union Territory of Daman & Diu in accordance to the Bulk Power Transmission Agreement entered into between the parties on 6.9.2011.

Date of Hearing : 9.2.2023

Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Maharashtra State Electricity Transmission Co. Ltd. (MSETCL)

Respondents : Electricity Department of Daman & Diu and 3 Ors.

Parties Present : None

Record of Proceedings

Due to paucity of time, the matter could not be taken up for hearing and accordingly, the matter was adjourned.

2. The Petition shall be listed for hearing on 21.03.2023.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**